

**From,**

**Rajiv Sharma, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad**

**To,**

**The Director,  
Institute of Judicial Training & Research, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow**

**No. 564/JR(S)/2015**

**Dated: Allahabad: October 29, 2015**

**Subject: Regarding nomination for Ubuntu-cum-CIS Training of Judicial Officers of the State of U.P. at Institute of Judicial Training & Research, U.P., Lucknow.**

**Sir,**

With reference to your letter no. Ubuntu-15/JTRI-2001 dated 20.10.2015 on the above subject, I am directed to inform you that the Court has been pleased to approve the proposal and nominate the officers (excluding Ms. Vineeta Singh, Additional Civil Judge (Junior Division), Mau (S.No.26 in list A-1) and Ms. Shagun Panwar, Additional Civil Judge (Senior Division), Meerut (S.N.28 in list-B-1), Ms. Shiv Kumari, Additional Civil Judge (Junior Division), Firozabad (S. No.7 in list-A-1) who are on maternity leave, Sri Deep Kant Mani and Sri Shyamal Mishra (S.N.6 & 10 in list B-1) who are suspended and Sri Pradeep Kumar, Additional District & Sessions Judge, Mainpuri (S.N.27 in list' B-1) who is being imparted Induction training inclusive of Ubuntu training) mentioned at Lists 'A', 'A-1', 'B' and 'B-1' for two days Ubuntu-cum-CIS Training Programme for Additional District Judges & Civil Judges scheduled from 16.11.2015 to 17.11.2015 and 18.11.2015 to 19.11.2015 at Institute of Judicial Training & Research, U.P., Lucknow.

I am also to request you to nominate Ms. Vineeta Singh, Additional Civil Judge (Junior Division), Mau, Ms. Shagun Panwar, Additional Civil Judge (Senior Division), Meerut and Ms. Shiv Kumari, Additional Civil Judge (Junior Division), Firozabad for Ubuntu-cum-CIS training programme at JTRI, Lucknow in future.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

**Encls:- As above**

Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 564 (i)/JR(S)/2015 dated: October 29, 2015**

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Agra, Allahabad, Aligarh, Ambedkar Nagar, Auraiya, Azamgarh, Baghpat, Bareilly, Banda, Bahraich, Ballia, Balrampur, Basti, Bijnor, Bhadohi, Budaun, Bulandshahr, Chandauli, Deoria, Etah, Etawah, Faizabad, Fatehpur, G.B.Nagar, Ghazipur, Gorakhpur, Hamirpur, Hapur, Hathras, Jhansi, J.P.Nagar, Kannauj, Kasganj (KRN), Kaushambi, Kushi Nagar, Lakhimpur Kheri, Lucknow, Maharajganj, Mahoba, Mathura, Mau and Meerut with request to kindly report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid

training.

3. Sri Satya Pal Singh, Officer-on-Special Duty, CSM Nagar, Sri Daya Shanker Tripathi, Chairman, Commercial Tax Tribunal, Lucknow, Sri Virendra Kumar-II, Spl. Officer Vigilance, High Court, Allahabad, Smt. Rekha Dikshit, Senior Registrar (Judicial), High Court, Allahabad, Sri Rajendra Singh-I, Senior Registrar, High Court, Lucknow, Sri Musharraf Husain, Chairman, State Transport Appl. Tribunal, Lucknow, Sri Dileep Singh Yadav, Chairman & Member, Administrative Tribunal UP III & I, Lucknow, Sri Mahboob Ali, Director, JTRI, UP, Lucknow, Sri Mukteshwar Prasad-II, Legal Adviser, Excise Commissioner, U.P, Allahabad, Sri Girjesh Kumar Pandey, Judicial Member, Commercial Tax Tribunal, Gorakhpur, Sri Arun Kumar Misra, Legal Adviser, Development Authority, Lucknow, Sri Piyush Chandra Srivastava, Spl. Secretary & Addl. L.R (Judicial), Govt. of U.P, Lucknow, Sri Ghan Shyam Pathak, Spl. Secretary & Addl. L.R (Judicial), Govt. of U.P, Lucknow, Sri Anil Kumar Ojha, Spl. Secretary & Addl. L.R (Judicial), Govt. of U.P, Lucknow, Sri Shyam Shanker (Upadhyay), Legal Advisor to Governor, Lucknow, Sri Niraj Kumar Sangal, Law Officer, Human Rights Commission, U.P, Lucknow, Sri Ravindra Kumar-II, Judicial Member, Commercial Tax Tribunal, Varanasi, Sri Amerika Singh, Joint Secretary (Law), U.P Public Service Commission, Allahabad, Smt. Poonam Sikand, Spl. Secretary & Addl. L.R (Legal Cell), Advocate General Office, Govt. of U.P, Allahabad, Sushri Chhavi Asthana, Legal Adviser, U.P State Industrial Development Corporation, Ghaziabad, Sri Ravindra Nath Dubey, General Manager (Law), U.P State Industrial Development Corporation, Kanpur, Sri Chandra Mauli Shukla, Spl. Secretary & Addl. L.R (Judicial), Govt. of U.P, Lucknow, Sri Surendra Pal Singh, Spl. Secretary & Addl. L.R (Judicial), Govt. of U.P, Lucknow, Sri Amar Jeet Tripathi, Spl. Secretary & Addl. L.R (Judicial), Govt. of U.P, Lucknow, Sri Subhash Chandra Sharma, Law Officer, U.P Power Corporation Ltd., Lucknow, Sri Humayun Rasheed Khan, Deputy Director, JTRI, Lucknow, Sri Tej Pratap Tiwari, Secretary, U.P State Legal Services Authority, Lucknow, Sri Pankaj Jaiswal, Deputy Director, JTRI, Lucknow, Sri Mohd. Rais Siddiqui, Registrar, State Consumer Disputes Redressal Commission, Lucknow, Sri Ram Manohar Narayan Mishra, Additional Director, JTRI, Lucknow, Sri Syed Sarwat Mahmood, Chairman, Waqf Tribunal, Lucknow, Sri Bhagirath Verma, Joint Registrar (Jud.), U.P State Public Services Tribunal, Lucknow, Sri Harvir Singh, Registrar, Appellate Tribunal of Electricity, New Delhi and Sri Harsh Agarwal, Deputy Registrar, Appellate Tribunal of Electricity, New Delhi with request to kindly report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
4. The District & Sessions Judges, Basti, Bahraich, Faizabad, Fatehpur, Firozabad, G.B.Nagar, Ghaziabad, Ghazipur, Gorkahpur, Hapur, Hathras, Mau, Kushi Nagar, Bareilly, Sultanpur, Unnao, Varanasi, Jalaun at Orai, Jaunpur, Kannauj, Kanpur Nagar, Kaushambi, Mainpuri, Meerut, Siddharth Nagar and Sonbhadra with request to kindly inform the officers concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
5. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Joint Registrar (Judicial) (Services)**

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,  
Duration: 16.11.2015 & 17.11.2015**

<b>Sl. No</b>	<b>Name Mr./Ms.</b>	<b>Designation</b>	<b>Place of Posting</b>
1.	Rajiv Lochan Mehrotra	District & Sessions Judge	Agra
2.	Umesh Chandra Srivastava	District & Sessions Judge	Aligarh
3.	Vinod Kumar Srivastava-III	District & Sessions Judge	Allahabad
4.	Dr. Gokulesh	District & Sessions Judge	Ambedkar Nagar
5.	Smt. Kalpana Mishra	District & Sessions Judge	Auraiya
6.	Akhilesh Chandra Sharma	District & Sessions Judge	Azamgarh
7.	Sanjay Harkauli	District & Sessions Judge	Bahgpat
8.	Vijay Kumar Sharma	District & Sessions Judge	Bahraich
9.	Chandra Has Ram	District & Sessions Judge	Ballia
10.	Umesh Singh	District & Sessions Judge	Balrampur
11.	Guru Saran Srivastava	District & Sessions Judge	Banda
12.	Ashok Kumar Singh-II	District & Sessions Judge	Bareilly
13.	Masaud Ali Siddiqui	District & Sessions Judge	Basti
14.	Om Prakash Agarwal	District & Sessions Judge	Bhadohi
15.	Pradeep Kumar Srivastava	District & Sessions Judge	Bijnor
16.	<u>Devendra Kumar Nailwal</u>	District & Sessions Judge	Budaun
17.	<u>Prabhat Chandra Tripathi</u>	District & Sessions Judge	Bulandshahr
18.	Satya Pal Singh	OSD	CSM Nagar
19.	Daya Shanker Tripathi	Chairman, Commercial Tax Tribunal	Lucknow
20.	Virendra Kumar-II	Spl. Officer-Vigilance, High Court	Allahabad
21.	Smt. Rekha Dikshit	Senior Registrar (Jud.), High Court	Allahabad
22.	Rajendra Singh-I	Senior Registrar, High Court	Lucknow
23.	Musharraf Husain	Chairman, State Transport Appl. Tribunal	Lucknow
24.	Dileep Singh Yadav	Chairman & Member, Administrative Tribunal UP III & I	Lucknow
25.	Mahboob Ali	Director, JTRI,UP,	Lucknow

Proposed List-“A-1”

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,  
Duration: 16.11.2015 & 17.11.2015**

Sl. No		Name Mr./Ms.	Designation	Place of Posting
1.	5297	Mukteshwar Prasad-II	Legal Adviser, Excise Commissioner U.P.	Allahabad
2.	5959	Mohan Lal	A. C.J. M. /Addl. Civil Judge (S.D.)	Basti
3.	5958	Basant Kumar Jatav	Addl. Civil Judge (Senior Div.)/ACJM	Behraich
4.	5387	Tanvir Ahmad	Addl. District & Sessions Judge	Faizabad
5.	1940	Sapna Tripathi	Addl. Civil Judge (Junior Div.)	Fatehpur
6.	5620	Rakesh Kumar-IV	Addl. District & Sessions Judge	Firozabad
7.	1810	Shiv Kumari	Addl. Civil Judge (Junior Div.)	Firozabad
8.	5615	Deepa Jain	Principal Judge, Family Court	G.B.Nagar
9.	1749	Bushra Adil Rizvi	Addl. Chief Judicial Magistrate	G.B.Nagar
10.	1500	Ghandikota Sree Devi	Judge, Spl Court, Anti Corr CBI	Ghaziabad
11.	5279	Santosh Kumar Pandey	Addl. District & Sessions Judge	Ghaziabad
12.	6048	Kamlesh Kumar	Judge Small Causes Court	Ghaziabad
13.	1947	Santosh Kumar	Addl. Civil Judge (Junior Div.)	Ghazipur
14.	5332	Dr. Rama Shanker Tripathi	Spl. Judge (E.C. Act)	Gorakhpur
15.	1707	Ekta Verma	Addl. Civil Judge (SD)/ Addl. Chief Judicial Magistrate	Gorakhpur
16.	5188	Girjesh Kumar Pandey	Judicial Member, Commercial Tax Tribunal	Gorakhpur
17.	2076	Ashwani Kumar	Judicial Magistrate	Hapur
18.	6461	Dr. Shalini Singh	Addl. Chief Judicial Magistrate	Hathras
19.	5278	Arun Kumar Misra	Legal Adviser, Development Authority	Lucknow
20.	5178	Piyush Chandra Srivastava	Spl. Secy. & Addl. L.R. (Judicial), Govt of U.P.	Lucknow
21.	5181	Ghan Shyam Pathak	Spl. Secy. & Addl. L.R. (Judicial), Govt of U.P.	Lucknow
22.	5183	Anil Kumar Ojha	Spl. Secy. & Addl. L.R. (Judicial), Govt of U.P.	Lucknow
23.	5242	Shyam Shanker (Upadhyay)	Legal Advisor to Governor	Lucknow
24.	5182	Niraj Kumar Sangal	Law Officer, Human Rights Commission, U.P.	Lucknow
25.	5469	Lal Mani	Principal Judge, Family Court	Mau
26.	1985	Vineeta Singh	Addl. Civil Judge (Junior Div.)	Mau
27.	1966	Achal Pratap Singh	Judicial Magistrate	Mau
28.	6521	Anupam Goyal	Addl. District & Sessions Judge	Kushi Nagar
29.	1724	Anjani Kumar Singh	Addl. Chief Judicial Magistrate	<b>Bareilly</b>
30.	5791	Pramod Kumar-II	Principal Judge, Family Court	Sultanpur
31.	5924	Ajay Kumar Tripathi-II	Addl. District & Sessions Judge	Sultanpur
32.	1976	Vibhanshu Sudheer	Addl. Civil Judge (Junior Div.)	Musafirkhana-Sultanpur
33.	5782	Kumud Pal	Principal Judge, Family Court	Unnao
34.	6438	Ankita Shukla	Addl. Chief Judicial Magistrate	Unnao
35.	1825	<a href="#">Dr. Sunil Kumar Singh-IV</a>	Addl. Civil Judge (Junior Div.)	Unnao
36.	5623	Umesh Chandra	Addl. District & Sessions Judge	Varanasi
37.	5626	Jitendra Kumar Pandey	Addl. District & Sessions Judge	Varanasi
38.	1653	Pragya Singh	Addl. Civil Judge (Senior Div.)/ Addl. Chief Judicial Magistrate	Varanasi
39.	5852	Ravindra Kumar-II	Judicial Member, Commercial Tax Tribunal	Varanasi

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,  
Duration: 18.11.2015 & 19.11.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	Anil Kumar-IX	District & Sessions Judge	Chandauli
2.	Raja Ram Saroj	District & Sessions Judge	Deoria
3.	Kamal Kishore Sharma	District & Sessions Judge	Etah
4.	Shailendra Kumar Agrawal	District & Sessions Judge	Etawah
5.	Shiv Kumar Singh-II	District & Sessions Judge	Faizabad
6.	Krishna Singh	District & Sessions Judge	Fatehpur
7.	Abhai Kumar	District & Sessions Judge	G.B.Nagar
8.	Shamshad Ahmad	District & Sessions Judge	Ghazipur
9.	Rang Nath Pandey	District & Sessions Judge	Gorakhpur
10.	Shiv Nath	District & Sessions Judge	Hamirpur
11.	Deepak Kumar Srivastava-II	District & Sessions Judge	Hapur
12.	Jai Sheel Pathak	District & Sessions Judge	Hathras
13.	Ramesh Tiwari	District & Sessions Judge	Jhansi
14.	Smt. Sushila Singh	District & Sessions Judge	J.P. Nagar
15.	Jai Mangal Sharma	District & Sessions Judge	Kannauj
16.	Ashok Kumar-VIII	District & Sessions Judge	Kasganj(KRN)
17.	Umesh Kumar	District & Sessions Judge	Kaushambi
18.	Dileep Kumar Srivastava	District & Sessions Judge	Kushi Nagar
19.	<a href="#">Bhagwan Deo Mishra</a>	District & Sessions Judge	Lakhimpur Kheri
20.	Anil Kumar Srivastava-II	District & Sessions Judge	Lucknow
21.	Shashi Kant Pandey	District & Sessions Judge	Maharajganj
22.	Chaitanya Kr. Kulshreshtha	District & Sessions Judge	Mahoba
23.	Dinesh Kumar Singh-I	District & Sessions Judge	Mathura
24.	Aniruddha Singh	District & Sessions Judge	Mau
25.	Ram Krishna Gautam	District & Sessions Judge	Meerut

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,  
Duration: 18.11.2015 & 19.11.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	<a href="#">Amerika Singh</a>	Jt. Secretary (Law), U.P. Public Service Commission	Allahabad
2.	<a href="#">Smt. Poonam Sikand</a>	Spl. Sec & Addl.LR(LegalCell) Adv. Gen. Office Govt of U.P.	Allahabad
3.	Sakshi Sharma	Addl. Chief Judicial Magistrate	Faizabad
4.	Chhavi Asthana	Legal Adviser, U.P. State Industrial Dev. Corpo	Ghaziabad
5.	Nand Lal	Addl. District & Sessions Judge	Jalaun at Orai
6.	Deep Kant Mani	Attached to Azamgarh from 23/05/14	Jalaun at Orai
7.	Kaustubh Mishra	Addl. Civil Judge (Junior Div.)	Jaunpur
8.	Prem Prakash	Civil Judge (Senior Div.)	<b>Kaushambi</b>
9.	Chandra Bhushan Singh	Addl. District & Sessions Judge	Kannauj
10.	Shyamal Mishra	Attached to District HQ from 10/09/14	Kannauj
11.	Ravindra Nath Dubey	Gen. Manager (Law) U.P.State Industrial Dev. Corpo,	Kanpur
12.	Ram Babu Sharma	Addl. District & Sessions Judge	Kanpur Nagar
13.	Archana Gupta	Addl. Civil Judge (Sr.Div.)/ACMM.	Kanpur Nagar
14.	Deepali Singh	Addl. Civil Judge (SD)/ Addl. Chief Judicial Magistrate	Kanpur Nagar
15.	Raj Narain Pandey	A.D.J. (FTC)	Kaushambi
16.	Chandra Mauli Shukla	Spl. Secy. & Addl. L.R. (Judicial),Govt of U.P.	Lucknow
17.	Surendra Pal Singh	Spl. Secy. & Addl. L.R. (Judicial),Govt of U.P.	Lucknow
18.	Amar Jeet Tripathi	Spl. Secy. & Addl. L.R. (Judicial),Govt of U.P.	Lucknow
19.	Humayun Rasheed Khan	Dy. Director, JTRI,	Lucknow
20.	Tej Pratap Tiwari	Secretary, U.P. S.L. S. A.	Lucknow
21.	Pankaj Jaiswal	Dy. Director, JTRI,	Lucknow
22.	Mohd. Rais siddiqui	Registrar,State Consumer Disputes Redressal Comm.,	Lucknow
23.	Subhash Chandra Sharma	Law Officer, U.P. Power Corporation Ltd.,	Lucknow
24.	Ram Manohar Narayan Mishra	Addl. Director,JTRI,	Lucknow
25.	<a href="#">Syed Sarwat Mahmood</a>	Chairman, Waqf Tribunal	Lucknow
26.	<a href="#">Bhagirath Verma</a>	Jt Registrar, (Judl)U.P. State Public Services Trib.	Lucknow
27.	Pradeep Kumar	Addl. District & Sessions Judge	Mainpuri
28.	Shagun Panwar	Addl. Civil Judge (Senior Div.)/ Addl. Chief Judicial Magistrate	Meerut
29.	Harvir Singh	Registrar, Appll. Tribunal of Electricity,	New Delhi
30.	Harsh Agarwal	Dy. Registrar ,Appll. Tribunal of Electricity,	New Delhi
31.	Indrishi Kumar	Addl. District & Sessions Judge	Siddharth Nagar
32.	Tahshildar Singh	Principal Judge, Family Court	Sonbhadra
33.	Vivek	A.D.J. (FTC)	Sonbhadra
34.	Sudhansu Ranjan Mishra	Addl. Civil Judge (Junior Div.)	Sultanpur
35.	Mohd. Rizwanul haque	Addl. District & Sessions Judge	Unnao
36.	Vikash Saxena-II	Addl. District & Sessions Judge	Varanasi
37.	Ashwani Kumar DubeY	Spl. J, Spl C.No 3 (Pre.Cor. Act)	Varanasi
38.	Viveka Nand Vishwakarma	Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
39.	Nisha Jha	Addl. Civil Judge (Senior Div.)/ Addl. Chief Judicial Magistrate	Varanasi